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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan & others	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates

ADVOCATE FOR PETITIONER/s:

K.V. DHANANJAY, 9902909390.


ADVOCATE FOR RESPONDENT/s:

ABHIJIT ATUR
9663309317



ORDER

Heard Shri K.V.Dhananjay, learned Counsel for Petitioner and Shri Abhijit Atur, learned Counsel for Respondent. Post the case on **07.11.2019.**


MEMBER(T)


MEMBER(J)

Raushan


Verified
Court Officer